

**HIGH COURT OF SIKKIM
GANGTOK**

No. 74 /HCS/COMP

Date: 07.03.25

NOTIFICATION

The Hon'ble, the Chief Justice, High Court of Sikkim, is pleased to constitute a **Selection Committee** consisting of the following Officers for recruitment to the 02(two) temporary posts of Live Streaming Coordinators under eCourts Project Phase III advertised vide Employment Notice No. 190/HCS/COMP/494 dated 17.02.2025 :

- 1) Mr. Karma Wangchuk Bhutia, Principal District and Sessions Judge, Gangtok;
- 2) Mr. Benoy Sharma, Central Project Coordinator, High Court of Sikkim;
- 3) Mr. Prosenjit Manna, Additional Registrar-cum-PPS to the Hon'ble, the Chief Justice.

By Order,

Sd/-
JOINT REGISTRAR (IT)

Memo No. 190/HCS/COMP/
Date: 07.03.25

Copy to:- 14372-81/HCS.

- 1) Mr. Karma Wangchuk Bhutia, Principal District and Sessions Judge, Gangtok;
- 2) Mr. Benoy Sharma, Central Project Coordinator, High Court of Sikkim;
- 3) Mr. Prosenjit Manna, Additional Registrar-cum-PPS to the Hon'ble, the Chief Justice.
- 4) Additional Registrar-cum-PPS to the Hon'ble, the Chief Justice;
- 5) Additional Registrar-cum-PS to Hon'ble Judge;
- 6) Deputy Registrar-cum-PS to Hon'ble Judge
- 7) Staff Officer to the Registrar General, High Court of Sikkim.
- 8) All Sections-In-Charge, High Court of Sikkim
- 9) File and
- 10) Guard File.


ASSISTANT REGISTRAR(IT)